

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Appeal No. 19/(MAH)/2016  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2016

NAME OF THE PARTIES: Smt. Renu Rajesh Agarwal

V/s.

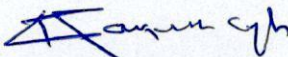
M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
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Rakesh K. Singh

Advocate  
for R-2



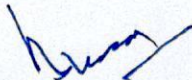
Order


Com Application No. 19/397-398/NCLT/MB/MAH/2016

The Petitioner Counsel is absent. The Counsel on behalf of R2 is present.

On verification of the attendance sheet file, it is apparent that the Petitioner took adjournment on the last date of hearing as well.

List this matter for hearing on 11.1.2017 with a direction that the Petitioners or the Counsel for the Petitioners shall be present on the next date of hearing, failing which this Petition will be dismissed for default.

  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

  
V. NALLASENAPATHY  
Member (Technical)